

Sr.Civil Judge and JMFC,Cnhalli
Sri.Kiran Kumar D Wadigeri
Sr.Civil Judge and JMFC,CN Halli
Cause List Date: 15-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------------------|--|------------------|--|------------------------|
| 02.45 PM to 05.45PM | | | | |
| 1 | S.C. 4/2020 (NOTICE) | | Paraswanatha K. C. Vs The Panchayath Development Officer | B. Shivakumar |
| 2 | S.C. 5/2020 (NOTICE) | | Paraswanatha K. C. Vs The Panchayath Development Officer | B. Shivakumar |
| 3 | S.C. 6/2020 (NOTICE) | | Paraswanatha K. C. Vs The Panchayath Development Officer | B. Shivakumar |
| 4 | S.C. 7/2020 (NOTICE) | | Paraswanatha K. C. Vs The Panchayath Development Officer | B. Shivakumar |
| 5 | S.C. 8/2020 (NOTICE) | | Paraswanatha K. C. Vs The Panchayath Development Officer | B. Shivakumar |
| 6 | M.V.C. 811/2018 (ARGUMENTS) | | H.V.Naveen kumar Vs Narasimhamurthy | H.R.Ramesh babu |
| 7 | R.A. 39/2019 (ARGUMENTS) IA/1/2019 | | Eranna Vs Renukaiah | G. Srinivasmurthy |
| 8 | R.A. 6/2020 (ARGUMENTS) | | Puttathayamma @ Puttamma Vs Thimmakka | N.N.Sreedhara |
| 11.00 AM to 02.00PM | | | | |
| PAPER PUBLICATION | | | | |
| 9 | P and SC 3/2020 (SUMMONS) | | Renukamma Vs Gangadharaiiah | S. Gopala Krishna |
| 10 | R.A. 36/2019 (NOTICE) IA/1/2019 | | Rangamma Vs G.T.Ramakrishna | M.V.Madhusudhana |
| 11 | FDP 2/2020 (NOTICE) IA/1/2020 IA/2/2020 | | S. D. Kariyamma Vs Sarojamma | C. N. Krishnamurthy |
| 12 | M.C. 43/2020 (NOTICE) | | A. C. Ramya Vs K. S. Girish | T. G. Vijayakumar |

MEDIATION

Sr.Civil Judge and JMFC,Cnhalli
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| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|--|-------------------------|---|-------------------|
| 13 | M.C. 50/2020 (A.D.R.) | | Uma Vs Nil | Ratna Ranjini |
| 14 | M.C. 6/2018 (EVIDENCE) | | Somashekharaiiah K.P. Vs Meenakumari | N.Jayanna |
| 15 | O.S. 23/2019 (EVIDENCE) | | Lakshmaiah Vs Ramanna | K. M. Vijay Kumar |
| 16 | O.S. 23/2020 (EVIDENCE) IA/1/2020 | | Gangamma Vs Lakkamma | M. V. M. |
| 17 | M.V.C. 809/2018 (ARGUMENTS) | | R.Deepika Vs Narasimhamurthy | H.R.Ramesh Babu |
| 18 | O.S. 15/2018 (EVIDENCE) IA/1/2018 IA/2/2018 | | Jayamma Vs C.N.Nageshaiah | N.N.Sreedhara |
| 19 | O.S. 48/2020 (hear on IA) IA/1/2020 | | C. M. Rangaswamaiah Vs Zabeen Taj | N.N.Sreedhara |
| 20 | M.C. 50/2018 (FOR OBJECTION) | | Lokesh alias Gokarna Vs Geetha | N.N.Sreedhara |
| 21 | M.C. 29/2020 (Await Report) IA/1/2020 | | Nagarathnamma Alias Nayana Vs Nil | S. Gopala Krishna |
| 22 | R.A. 31/2019 (ARGUMENTS) | | Lakshmanaika Vs Ganganaika | N.N.Sreedhara |

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| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---|---|-------------------------|---|--|
| 02.45 PM to 05.45PM | | | | |
| 1 | C.C. 501/2013 (SUMMONS) | | Handanakere p.S. Vs Mahadevaiah and others | Assistant Public Prosecutor |
| 2 | C.C. 261/2018 (SUMMONS) | | P.S.I.Handanakere P.S Vs Thimmappa | N N.Sreedhar Assistant Public Prosecutor |
| 3 | C.C. 668/2019 (FRAMING OF CHARGE OR PLEA) | | The Sub Inspector of Police, Handanakere Police Station Vs Manjunatha .R | Assistant Public Prosecutor |
| 4 | C.C. 262/2018 (NBW to Accused) | | The Sub Inspector of Police, Handanakere Police Station Vs Ramesh B.K. | Assistant Publi Prosecutor |
| 5 | C.C. 611/2018 (NBW to Accused) | | The Sub Inspector of Police Handanakere P.S. Vs Vedamurthy | Assistant Public Prosecutor |
| 6 | C.C. 799/2018 (NBW to Accused) | | Handanakere Police Station Vs Muniyanayaka @ Machchu | Assistant Public Prosecutor |
| 11.00 AM to 02.00PM | | | | |
| 7 | C.C. 38/2018 (SUMMONS) | | The Sub Inspector of Police, Handanakere P.S. Vs Raja | Assistant Public Prosecutor |
| 8 | CrI.Misc. 324/2020 (EVIDENCE) | | Mallikarjunaiah Vs Thasildar | N.N.Sreedhara |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 9 | C.C. 735/2019 (SUMMONS) | 11-01-2021 | The Sub Inspector of Police, Handanakere Police Station Vs Srinivaswamurthy N.M | Assistant Public Prosecutor |
| 10 | C.C. 345/2020 (SUMMONS) | 11-01-2021 | The Sub Inspector of Police, Handanakere Police Station Vs Prashanthaika | Assistant Public Prosecutor |
| 11 | CrI.Misc. 326/2020 (SUMMONS) | 11-01-2021 | Deepa Vs Govardhana | N.N.Sreedhara |
| 12 | P.C.R. 149/2018 (NOTICE) | 11-01-2021 | Ramya Vs Giriappa | Ambika H. S. |

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| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|--------------------------------------|-------------------------|--|--------------------------------|
| 13 | P.C.R. 74/2018 (HEARING) | 11-01-2021 | Padma Vs K.Krishnamurthy and 2 others | S. H. Chandrashekaraiah |
| 14 | C.C. 964/2019 (FIRST HEARING) | 11-01-2021 | P.S.I., Handanakere P.S. Vs Pandurangaiah | Assistant Public Prosecutor |
| 15 | P.C.R. 81/2019 (FOR OBJECTION) | 11-01-2021 | Gopikrishna N.K. Vs N.P.Ananthaiah | Lokeshwara Y. G. |
| 16 | P.C.R. 108/2019 (FOR OBJECTION) | 11-01-2021 | Gayithri Vs Dayanand | C.Rajashekhar |
| 17 | P.C.R. 150/2018 (Sworn Statement) | 11-01-2021 | Jayamma Vs Chandrakala | T. G. Vijayakumar |
| 18 | P.C.R. 153/2018 (Await Report) | 11-01-2021 | Muniyappa Vs Shivanna | N.N.Sreedhara |
| 19 | C.C. 87/2019 (NBW to Accused) | 11-01-2021 | The Sub Inspector of Police, Handanakere Police Station Vs Ramu @ Ramesha | Assistant Public Prosecutor |
| 20 | C.C. 955/2019 (NBW to Accused) | 11-01-2021 | P.S.I.Handanakere P.S Vs Lohitha Kumar alias Lohitha | Assistant Public Prosecutor |
| 21 | C.C. 963/2019 (NBW to Accused) | 11-01-2021 | The Sub Inspector of Police,Handanakere Police Station Vs Nagamma alias Nagarathnamma | Assistant Public Prosecutor |
| 22 | C.C. 966/2019 (NBW to Accused) | 11-01-2021 | The Sub Inspector of Police, Handanakere Vs Bindu Kumar M N | Assistant Public Prosecutor |

Pri. Civil Judge and JMFC Court, CN Halli
Smt. Thendral K(Incharge)
Pri. Civil Judge and JMFC
Cause List Date: 15-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---|---|------------------|---|----------------------------------|
| 02.45 PM to 05.45PM | | | | |
| 1 | EX 24/2014 (NOTICE) | | Syed Shafiulla Vs Nagaraju | R.K.N |
| 2 | O.S. 213/2004 (ARGUMENTS) | | Govindappa Vs Seetharamaiah | SHC |
| 3 | O.S. 216/2009 (ARGUMENTS) | | Janatha Vidya Sanga and others Vs The Registrar of Societies and association | Assistant Government pleader |
| 4 | FDP 1/2010 (STEPS) | | Latha K.H. Vs Indramma and others | |
| 5 | O.S. 183/2016 (hear on I.A) | | B.Lakkappa Vs Mahalingaiah | M.Mahalingaiah |
| 11.00 AM to 02.00PM | | | | |
| 6 | O.S. 213/2014 (DEFENCE EVIDENCE) | | C.D.Shivakumar Vs K.M.Marulasiddaiah | B.L.Lingaraju S.Gopalekrishna |
| 7 | O.S. 55/2015 (DEFENCE EVIDENCE) IA/1/2015 | | channaiah and another Vs Rangaiah and others | H.T.H. |
| 8 | O.S. 316/2012 (hear on I.A) | | R.Seetharamaiah alias R.Seetharamu Vs Govindappa and another | KBB S.H.Chandrashekaraiah |
| 9 | O.S. 346/2013 (FOR OBJECTION) | | satheesha Vs R. Jaganath Rao | |
| 10 | O.S. 51/2008 (Await order) | | Nagaprasad and others Vs Zulekha Bi and others | |
| 11 | O.S. 58/2012 (Referred to Lokadalath) | | Gangamma Vs Muniyamma | |
| 12 | O.S. 43/2016 (Cross Evidence) | | Venkataramaiah Vs Govindaiah | H. S. Gnanamurthy |
| 13 | O.S. 97/2016 (Cross Evidence) | | Nagaraju Vs Kumaraiah | N.N.Sreedhara |
| 14. 05.23.120 (494) | | | | |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 14 | O.S. 125/2017 (HEARING) | 19-01-2021 | Mahalingaiah Vs Krishnamurthy | G. Srinivasmurthy |

Pr. Civil Judge and JMFC Court, CN Halli
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| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---------|---|------------------|---|---------------------|
| 15 | O.S. 285/2014 (hear on I.A) | 19-01-2021 | Nithyanada Vs R.B.Rajanna | M.B.Nataraju |
| 16 | O.S. 143/2015 (hear on I.A) | 19-01-2021 | M.S.Prakash Vs The Cief Secretary. | |
| 17 | O.S. 149/2020 (SUMMONS) IA/1/2020 | 20-01-2021 | Lakshamma Vs Ramadasappa | H. R. Ramesh babu |
| 18 | O.S. 161/2020 (NOTICE) IA/1/2020 | 20-01-2021 | M.R.Ravikumar Vs Yusufkhan | H. R. Ramesh babu |
| 19 | O.S. 27/2018 (HEARING) IA/1/2018 IA/2/2018 | 20-01-2021 | Chand Pasha Vs The Chief Officer | H. S. Gnanamurthy |
| 20 | O.S. 37/2018 (HEARING) | 20-01-2021 | Ramu Vs The Chief Officer | H. S. Gnanamurthy |
| 21 | O.S. 64/2019 (HEARING) | 20-01-2021 | Y.K.Thippeswamy Vs Kariyappa | N.N.Sreedhara |
| 22 | O.S. 50/2020 (HEARING) | 20-01-2021 | Shivarudraiah Vs P.W.D. Engineer | S. Dilip |
| 23 | FDP 8/2017 (STEPS) | 20-01-2021 | C.S.Basavaraju Vs Shobha | H. S. Gnanamurthy |
| 24 | EX 11/2018 (STEPS) | 20-01-2021 | K.R.Siddalingamurthy Vs D.Beeralingaiah | N.N.Sreedhara |
| 25 | EX 17/2018 (STEPS) | 20-01-2021 | Thukyanai Dead by LRs 1, Ramanai B.T. and 3 others Vs B.C.Chandrashekhar | G.Nagaraj |
| 26 | Civil Misc. 4/2019 (STEPS) IA/1/2019 | 20-01-2021 | Sharath Vs Omkaramurthy | C.Rajashekhar |
| 27 | O.S. 214/2019 (STEPS) | 20-01-2021 | Indiramma Vs Chandrakanthamma | G. Parameshwaraiiah |
| 28 | O.S. 56/2017 (hear on I.A) | 20-01-2021 | Raghavendrachar C.S. Vs Suresh Babu C.S. | G. B. Adarsh |
| 29 | O.S. 3/2018 (hear on I.A) IA/1/2018 | 20-01-2021 | Rangaswamy Vs The Executive Engineer, BESCOM and 3 others | Shreedhar N.N |

Prl. Civil Judge and JMFC Court,CN Halli
Smt. Thendral K(Incharge)
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21

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---------|---|------------------|--|-----------------------------|
| 30 | O.S. 77/2018 (hear on LA) | 20-01-2021 | T.S.Ramakrishna Vs T.S.Nagabbushana Shetty and 4 others | N.N.Sreedhara |
| 31 | O.S. 161/2018 (hear on LA) IA/1/2018 | 20-01-2021 | Maibul Vs Anwer Beig | Rathna ranjini |
| 32 | O.S. 124/2019 (hear on LA) IA/1/2019 | 20-01-2021 | Kempaiah Vs Sanjeevaiah | H. S. Gnanamurthy |
| 33 | FDP 19/2019 (FOR OBJECTION) IA/1/2019 | 20-01-2021 | H.B.Kenchamma Vs H.B.Nagendrappa | H. R. Ramesh babu |
| 34 | O.S. 163/2018 (plaintiff evidence) | 20-01-2021 | Kariyamma Vs Mallaiah | S. H. Chandroshekaraiiah |
| 35 | O.S. 68/2019 (plaintiff evidence) IA/1/2019 | 20-01-2021 | Jayanna V.H. Vs Revanna | H. T. Hanumanthaiah |

Pri. Civil Judge and JMFC Court,CN Halli
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Cause List Date: 15-12-2020

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|---|--------------------------------------|------------------|---|--|
| 02.45 PM to 05.45PM | | | | |
| 1 | C.C. 277/2020 (SUMMONS) | | The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Prabuswamy L.M. | Assistant Public Prosecutor |
| 2 | C.C. 690/2015 (NBW to Accused) | | Chikkanayakanahalli P.S Vs Saddam | App |
| 3 | C.C. 132/2016 (For HBC) | | Chikkansayakanahalli P.S Vs Prasanna | App |
| 4 | C.C. 152/2016 (To Hear on Memo) | | C.H.Basavaraju Vs C.H.Maruthi kumar | |
| 11.00 AM to 02.00PM | | | | |
| 5 | C.C. 510/2016 (SUMMONS) | | Chikkanayakanahalli P.S Vs Chetana | APP |
| 6 | C.C. 76/2010 (HEARING) | | C.N.Halli P.S. Vs Selvaaraj | HSGnamurthy |
| 7 | C.C. 289/2007 (NBW to Accused) | | Karnataka State pollution Control Board, Vs Teja Works | G.S.Channabasappa C.N.krishnamurthy |
| 8 | P.C.R. 113/2020 (Sworn Statement) | | Siddamma Vs D.S.Ramesh | S. Gopala Krishna |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 9 | C.C. 663/2017 (Cross Evidence) | 19-01-2021 | Anandappa Vs K.M.Kallesha | T. G. Vijayakumar |
| 10 | C.C. 338/2017 (NBW to Accused) | 20-01-2021 | Shri Kalidasa Pattina Sahakara Bank, By its Secretary, A.K.Manjunatha Vs H.Venkatesh | D. M. Swamy |
| 11 | C.C. 371/2017 (NBW to Accused) | 20-01-2021 | Sri.Shivayogi Credit Co- Operative Society, by its Secretary N.C.Renukprasad S Vs Shivakumaraswamy | Shreedhar N.N |
| 12 | C.C. 375/2017 (NBW to Accused) | 20-01-2021 | H.K.Ashok kumar Vs Neelamma and another | Lokeshwara Y. G. |

Pri. Civil Judge and JMFC Court,CN Halli
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Cause List Date: 15-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|---|-------------------------|---|-----------------------------|
| 13 | C.C. 407/2017 (NBW to Accused) | 20-01-2021 | Shri Kalidasa Pattina Sahakara Bank, By its Secretary A.K.Manjunatha Vs C.A.Balaraj | D. M. Swamy |
| 14 | C.C. 510/2017 (NBW to Accused) | 20-01-2021 | Vasanthakumar Vs M.Janaradhan | H. S. Gnanamurthy |
| 15 | C.C. 808/2017 (For EBC) | 20-01-2021 | Islamunnisa Vs Althamash and 3 others | M. V. Shivananda |
| 16 | C.C. 821/2017 (NBW to Accused) | 20-01-2021 | The Tumkur District Co-operative Central Bank Ltd, By its Branch Manager Kumaraswamy Vs K.N.Shashidhar | C. N. Krishnamurthy |
| 17 | C.C. 833/2017 (NBW to Accused) | 20-01-2021 | The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Naveenkumar G.S. | Assistant Public Prosecutor |
| 18 | C.C. 835/2017 (NBW to Accused) | 20-01-2021 | S.Rangaswamy Vs B.C.Varadaraju | M. V. Shivananda |
| 19 | Cri.Misc. 389/2017 (For Payment) | 21-01-2021 | Mallamma Vs Basavaraju | S. Gopala Krishna |
| 20 | Cri.Misc. 390/2017 (For Payment) | 21-01-2021 | Mallamma Vs Basavaraju | S. Gopala Krishna |
| 21 | Cri.Misc. 391/2017 (For Balance) | 21-01-2021 | Mallamma Vs Basavaraju | S. Gopala Krishna |
| 22 | Cri.Misc. 644/2017 (FLW to Respondent) | 21-01-2021 | Chandramma Vs Shivalingaiah | R. Kariyanna |
| 23 | Cri.Misc. 648/2017 (For Payment) | 21-01-2021 | K.P. Roopavathi and another Vs K.T.Eshwar @ Eradhimmaiah | Shreedhar N.N |

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|---|---|------------------|--|---|
| 02.45 PM to 05.45PM | | | | |
| 1 | O.S. 34/2011 (NOTICE) | | Nageshwararao Vs Gangadharrao and others | M.V.S C.K.Seetharamaiah |
| 2 | FDP 5/2014 (ARGUMENTS) | | Canara Bank Vs B.Chandrakala and others | N.N.Sreedhara C.Rajashekar |
| 3 | FDP 5/2015 (ARGUMENTS) | | Canara Bank Vs B.Chandrakala | N.N.Sreedhara |
| 4 | O.S. 206/2008 (FOR OBJECTION) | | Jayanna Vs Mahesh and others | |
| 5 | O.S. 88/2016 (petition amendment) IA/2/2016 IA/3/2016 IA/1/2016 | | Jayaramaiah Vs Parvathamma | N.N.Sreedhara |
| 11.00 AM to 02.00PM | | | | |
| 6 | O.S. 394/2009 (EVIDENCE) | | Sannakataiah and another Vs Kaduramma and others | N.N.Sreedhara G.Sreenivas murthy |
| 7 | O.S. 86/2016 (EVIDENCE) IA/1/2016 | | Govindappa Vs Mudiappa | C.K.Seetharamaiah |
| 8 | O.S. 169/2017 (EVIDENCE) IA/1/2017 | | Siddagangamma and another Vs Shekhariah and 3 others | S. H. Chandrashekaraiah |
| 9 | O.S. 248/2007 (plaintiff evidence) | | Vishweswaraiah Vs T.Jagadish | CKS BKS |
| 10 | O.S. 188/2013 (Cross Evidence) | | Smt.Kempamma Vs Chief sedretary, Govt. of Karnataka, and others. | G.Srinivasa murthy |
| 11 | O.S. 62/2015 (Cross Examination) IA/1/2015 | | Ramakrishnaiah Vs Ningaraju | S.H.C. |
| 12 | O.S. 270/2015 (Petitioner Arguments) IA/1/2015 | | T.H.Mallikarjunaiah Vs Basavarajaiah | N.N.Sreedhara |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 13 | O.S. 65/2008 (HEARING) | 15-01-2021 | S.Mahadevaiah and another Vs Shivanna and another | S.H.Chandrashekaraiah CR |
| 14 | O.S. 203/2018 (EVIDENCE) IA/1/2018 | 18-01-2021 | Kyathaiah Vs Manjula | S. H. Chandrashekaraiah |

Prf. Civil Judge and JMFC Court,CN Halli
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| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|--|-------------------------|--|----------------------|
| 15 | O.S. 145/2018 (plaintiff evidence) IA/1/2018 | 18-01-2021 | Balaiah Vs Karibalaiah | C.Rajashekhara |
| 16 | O.S. 165/2018 (plaintiff evidence) IA/1/2018 | 18-01-2021 | Muniyappa Vs Paramesh | C.Rajashekhara |
| 17 | O.S. 145/2019 (SUMMONS) | 19-01-2021 | Canara Bank , Hulyar Branch Vs T. Mahesh | G.S.Channabasappa |
| 18 | O.S. 55/2020 (SUMMONS) IA/1/2020 | 20-01-2021 | C.H.Chandraiah Vs Doddaiiah | N.N.Sreedhara |
| 19 | O.S. 77/2020 (SUMMONS) | 20-01-2021 | CANARA BANK Vs N.S.Kumar | N.N.Sreedhara |
| 20 | O.S. 198/2020 (SUMMONS) IA/1/2020 | 20-01-2021 | C.S.Dhanalakshmi Vs Shariff | C.Rajashekhara |
| 21 | O.S. 296/2013 (NOTICE) | 20-01-2021 | Charashekaraiiah Vs Thimmaiah and others | |
| 22 | O.S. 175/2018 (NOTICE) IA/7/2019 IA/8/2019 IA/9/2019 | 20-01-2021 | Ramalingaiiah Vs Hanumanthaiiah | H. T. Hanumanthaiiah |
| 23 | O.S. 232/2018 (HEARING) | 20-01-2021 | Suresh Vs The Chief Secretary, Government of Karnataka | S. Gopala Krishna |
| 24 | O.S. 207/2019 (HEARING) IA/1/2019 | 20-01-2021 | K.S. Umesh Vs Munavar | N.N.Sreedhara |
| 25 | EX 43/2015 (STEPS) | 20-01-2021 | B.Kalleshappa Vs Veerabhadraiah | H. S. Gnanamurthy |
| 26 | EX 25/2016 (STEPS) | 20-01-2021 | State Bank of Mysore Vs Veena | N.N.Sreedhara |
| 27 | FDP 4/2019 (bear on IA) IA/1/2019 IA/2/2019 | 20-01-2021 | C.V.Prakash , Dead by his Lr 1a) H.S.Savithri Vs C.V.Nagaraju , Dead by his Lrs 1a) Savithramma and others | G.S.Channabasappa |
| 28 | O.S. 260/2017 (Written statement) IA/1/2017 | 20-01-2021 | Rajamma and 2 others Vs Kumaraiah and 27 others | G. Srinivasmurthy |

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Cause List Date: 15-12-2020

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|----------------|--|-------------------------|--|-------------------|
| 29 | O.S. 219/2018 (Written statement) | 20-01-2021 | C.S.Ramegowda Vs The Head Master | S. Gopala Krishna |
| 30 | O.S. 141/2019 (Written statement) IA/1/2019 IA/2/2019 | 20-01-2021 | C.N.Parvathamma Vs The Chief Secretary, Government of Karnataka | H. S. Gnanamurthy |
| 31 | O.S. 238/2019 (Written statement) IA/1/2019 | 20-01-2021 | Akbaralikhan Vs G.M.Rangappa | G. Srinivasmurthy |
| 32 | O.S. 8/2020 (Written statement) IA/1/2020 | 20-01-2021 | Suvarnamma Vs Parvathamma | N.Anjangowda |
| 33 | O.S. 24/2020 (Written statement) IA/1/2020 IA/2/2020 | 20-01-2021 | Chikkanna Vs The Panchayath Development Officer | D. M. Swamy |
| 34 | EX 19/2017 (Settlement Report) | 21-01-2021 | State Bank of India, By its Manager Vs B.S.Ravindra and another | G.S.Channabasappa |

Pri. Civil Judge and JMFC Court, CN Halli
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|---|--|------------------|--|--------------------------------|
| 02.45 PM to 05.45PM | | | | |
| 1 | C.C. 256/2020 (SUMMONS) | | The Sub Inspector of Police, Huliyar Police Station Vs Umesh | Assistant Public Prosecutor |
| 2 | C.C. 257/2020 (SUMMONS) | | The Sub Inspector of Police, Huliyar Police Station Vs Yatish H L | Assistant Public Prosecutor |
| 3 | C.C. 433/2015 (STEPS) | | Mubarak Vs G9 Infrastructures Pvt Ltd., M.D.Palakurth Yedkondalu | Fouzia khanum |
| 11.00 AM to 02.00PM | | | | |
| 4 | C.C. 446/2011 (/0000) (EVIDENCE) | | Huliyar P.s. Vs Nandakrishna and others. | APP BK S |
| 5 | C.C. 1026/2018 (Settlement Report) | | The Sub Inspector of Police, Huliyar Police Station Vs Somashekhara and 5 others | Assistant Public Prosecutor |
| 6 | P.C.R. 52/2020 (Sworn Statement) | | C Kotturaiah Vs K.S.Bhaskarachar | G. B. Adarsh |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 7 | C.C. 154/2020 (SUMMONS) | 20-01-2021 | The Sub Inspector of Police, Huliyar Police Station Vs Mohammad firaq | Assistant Public Prosecutor |
| 8 | C.C. 366/2020 (SUMMONS) | 20-01-2021 | The Sub Inspector of Police, Huliyar Police Station Vs Khadar | Assistant Public Prosecutor |
| 9 | C.C. 588/2018 (STEPS) | 20-01-2021 | H.N.Chandrashekhar Vs Saqlain Musthaq | H. T. Hanumanthaiah |
| 10 | C.C. 185/2019 (STEPS) | 20-01-2021 | Basavaraju K.C. Vs R.Guruprasad | Yathish Naik B. R. |
| 11 | C.C. 677/2018 (NBW to Accused) | 20-01-2021 | The Sub Inspector of Police, Huliyar Police Station Vs Mohammad Gouse | Assistant Public Prosecutor |
| 12 | C.C. 68/2019 (NBW to Accused) | 20-01-2021 | Shashirekha. T Vs E.Anjenappa | B. K. Sadashivappa |

Pri. Civil Judge and JMFC Court, CN Halli
Smt. Thendral K
Addl. Civil Judge and JMFC
Cause List Date: 15-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---------|---|------------------|--|----------------------------|
| 13 | C.C. 219/2019 (NBW to Accused) | 20-01-2021 | S.R.Krishnappa Vs S. Vasanthakumar | R. Kariyanna |
| 14 | P.C.R. 176/2017 (FOR ENQUIRY) | 21-01-2021 | Vinoda Bai Vs Kumar Naika and 6 others | Rathna ranjini |
| 15 | CrI.Misc. 153/2018 (FLW to Respondent) | 21-01-2021 | Vinutha and 2 others Vs Goplakrishna | B. K. Sadashivappa |
| 16 | CrI.Misc. 340/2020 (Issues notice to the respondent) | 21-01-2021 | Rajashekaraiah Vs The Tahasildar | C. N. Krishnamurthy |
| 17 | CrI.Misc. 58/2020 (APPEARANCE OF PARTY) | 22-01-2021 | Hanumanthappa Vs The Tahasildar | T. R. Somashekaraiah |
| 18 | CrI.Misc. 59/2020 (APPEARANCE OF PARTY) | 22-01-2021 | Hanumanthappa Vs The Tahasildar | T. R. Somashekaraiah |
| 19 | CrI.Misc. 60/2020 (APPEARANCE OF PARTY) | 22-01-2021 | Hanumanthappa Vs The Tahasildar | T. R. Somashekaraiah |
| 20 | CrI.Misc. 61/2020 (APPEARANCE OF PARTY) | 22-01-2021 | Hanumanthappa Vs The Tahasildar | T. R. Somashekaraiah |
| 21 | CrI.Misc. 133/2020 (APPEARANCE OF PARTY) | 22-01-2021 | Gangamma Vs The Tahasildar | S. Dilip |
| 22 | CrI.Misc. 305/2020 (NOTICE) | 25-01-2021 | Parameshwaraiah Vs The Tahasildar | Lokeshwara Y. G. |
| 23 | CrI.Misc. 306/2020 (NOTICE) | 25-01-2021 | Parameshwaraiah Vs The Tahasildar | Lokeshwara Y. G. |
| 24 | CrI.Misc. 307/2020 (NOTICE) | 25-01-2021 | Y.L.Ranganna Vs The Tahasildar | S. H. Chandrashekaraiah |
| 25 | CrI.Misc. 319/2020 (NOTICE) | 25-01-2021 | Govardhan H Vs The Tahasildar | Yathish Naik B. R. |
| 26 | CrI.Misc. 320/2020 (NOTICE) | 25-01-2021 | K.H.Lakkappa Vs The Tahasildar | Yathish Naik B. R. |
| 27 | CrI.Misc. 411/2020 (NOTICE) | 25-01-2021 | Uday Kumar Vs The Tahasildar | Manu K. L. |